

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: **TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD** – Nomination of **Sri Ch. Ramesh Babu**, Principal Special Judge for C.B.I. Cases, Hyderabad, to spare his services to take a session on the topic “to deal with Commercial Courts Act and Prevention of Corruption Act” for trainee District Judge at Telangana State Judicial Academy, Secunderabad on 03.12.2022 (Saturday) from 2.00pm to 5.00pm – **Relief Arrangements – ORDERS – ISSUED.**

READ: 1. High Court’s Proceedings Order Roc.No3244 & 3480/2021-B.Spl., dated 18.08.2022
2. Letter Roc.No.732/2022/TSJA-Sec’bad, dated 28.11.2022 from the Director, Telangana State Judicial Academy, Secunderabad

ORDER ROC.NO.4662/2022 - B.SPL., DATED:30.11.2022.

The High Court is pleased to pass the following order:

The Officer mentioned in Column No.2, is hereby nominated to spare his services for a session on the topic “to deal with Commercial Courts Act and Prevention of Corruption Act” to the trainee District Judge at Telangana State Judicial Academy, Secunderabad on 03.12.2022 (Saturday) from 2.00pm to 5.00pm.

SL. No.	NAME AND DESIGNATION OF THE NOMINATED OFFICER	IN-CHARGE OFFICER
(1)	(2)	(3)
1.	SRI CH. RAMESH BABU, Principal Special Judge for trial of CBI Cases, Hyderabad.	I Additional Special Judge for trial of CBI Cases, Hyderabad.

The officer mentioned in Column No.3 will be in-charge of the post(s) mentioned in Column No.2, during the period of absence of the above said officer who is nominated to the above said programme.

On return from the said programme, the officer mentioned in Column No.2, shall resume charge of his regular post(s) and also the post(s) for which he is holding full additional charge previously.

NOTE: The Proceedings placed in the High Court’s web site <http://tshc.gov.in> The downloaded copy from the web site is valid for relieving duty and reporting to the program at Telangana State Judicial Academy, Secunderabad.


REGISTRAR (VIGILANCE)

To

1. The Officer and In-charge Officer.
2. The Registrar General and all other Registrars, High Court for the State of Telangana.
3. The Director, Telangana State Judicial Academy, Secunderabad.

4. The Prl. Special Judge for trial of CBI Cases, Hyderabad.
5. The I Additional Special Judge for trial of CBI Cases, Hyderabad.
6. The Pay and Accounts Officer, Hyderabad.

7. **THE SECTION OFFICERS :**

- | | | |
|----------------------------|---------------------|---------------------|
| a) Special Officer Section | b) Vigilance Cell | c) E-Section |
| d) Work Review Cell | e) O.P.Cell | f) B-Section |
| g) Accounts Section | h) Computer Section | i) D-Budget Section |

High Court for the state of Telangana at Hyderabad.

+ Spare...